

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2018

In the court of the Registrar

11:00 A.M.

Defective Appeals

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|--------|--|---|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. __ 2018 (F.No.10.09.2018/NCLAT/ UR/845) | Rajendra K. Bhuta & Anr Vs Raphael Engineering Pvt Ltd | A.C Philip |
| 2. | Comp. App. (AT) (Ins) No. __ 2018 (F.No.6.09.2018/NCLAT/ UR/827) | Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd Through Its Resolution Professional Vandana Garg & Ors | Shardul Amarchand mangaldas |

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By Order

Jan 13/9/18
Assistant Registrar